

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

TUESDAY, THE 12<sup>TH</sup> DAY OF MAY,2020/22ND VAISAKHA, 1942

W.P(C) NO.9810 OF 2020

PETITIONER:

GENERAL SECRETARY, KERALA GOVERNMENT  
MEDICAL OFFICERS' ASSOCIATION, KGMOA REG  
NO 63/1966, HEAD QUARTERS, RED CROSS ROAD,  
THIRUVANANTHAPURAM. 695035  
BY ADV. SRI P SREEKUMAR

RESPONDENTS:

1. STATE OF KERALA REPRESENTED BY ITS CHIEF SECRETARY,  
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM. 695001
2. THE SECRETARY, FINANCE DEPARTMENT, GOVERNMENT  
SECRETARIAT, THIRUVANANTHAPURAM. 695001
3. THE SECRETARY, HEALTH AND SOCIAL WELFARE DEPARTMENT  
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM. 695001
4. THE DIRECTOR OF HEALTH SERVICES, DIRECTORATE OF HEALTH  
SERVICES, THIRUVANANTHAPURAM. 695035
5. UNION OF INDIA REPRESENTED BY ITS SECRETARY,  
MINISTRY OF HEALTH AND FAMILY WELFARE, NIRMAN  
BHAWAN, NEW DELHI - 110011

BY SRI.HARISH K.P, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 08.05.2020,  
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

ORDER

Admit.

The learned Government Pleader takes notice for the respondents 1 to 4.

Shri.Rajkumar, the learned Central Government Counsel takes notice on behalf of the fifth respondent.

Post on 25.05.2020.

**GOPINATH P, JUDGE**

SMA

**APPENDIX**

**PETITIONER'S EXHIBITS:**

**EXHIBIT-P1:** A TRUE COPY OF THE COMMUNICATION DATED 23.2.2020 ISSUED BY THE 5<sup>TH</sup> RESPONDENT

**EXHIBIT-P2:** A TRUE COPY OF THE REQUEST DATED 23.4.2020 SUBMITTED BY THE PETITIONER BEFORE THE 1<sup>ST</sup> RESPONDENT

**EXHIBIT-P3:** A TRUE COPY OF THE GO P NO 46/2020/FIN DATED 23.4.2020

**EXHIBIT P4:** A TRUE COPY OF THE REQUEST DATED 25.4.2020 SUBMITTED TO THE HON'BLE CHIEF MINISTER BY THE PETITIONER

**EXHIBIT P5:** A TRUE COPY OF THE REQUEST DATED 25.4.2020 SUBMITTED BEFORE THE HON'BLE PRIME MINISTER

**EXHIBIT P6:** A TRUE COPY OF THE COMMUNICATION RECEIVED BY THE PETITIONER IN RESPONSE TO EXHIBIT P5